## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI. S.VIJAYARAGHAVAN MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/25/2016

NAME OF THE PETITIONER(S)

: Mekuba Petroleum India P. Ltd and 3 others

NAME OF THE RESPONDENT(S)

: Wynn's Mekuba India P. Ltd and 5 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Lead by

1. Sentor counsel T.K. Sheshadei

T.K. Bhaskae Peiyadayhini Alchil Jain Keesthi

A.G. SATTIPA MARAYIANA ) COUNSEL FOR PETERSONER Ahisasani.

A.K. MYLSAMY

MOHAN. COUNSEL FOR

FOR JULY

LOUNT

ADITI ASITOR PREETI MOHAN. COUNSEL FOR RAYES

## **ORDER**

Counsel for the Petitioner present. Counsel for R-2 present. Counsel for R-4 and R-5 present. Counsel for Petitioner prayed time for submission of arguments. Time is extended with the condition that in case the Petitioner fails to submit the final arguments, the other side will be heard and the matter will be decided on merits. Put up on 24.07.2017 at 10.30 A.M.

S. Jipaya glavan. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)